

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 148/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. Now Realty Promoters & Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1-	Hemant Khatke	Advocate	

COMMON ORDER

CSA No. 146/230-232/NCLT/MB/MAH/2017

CSA No. 147/230-232/NCLT/MB/MAH/2017

CSA No. 148/230-232/NCLT/MB/MAH/2017

CSA No. 149/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, this Bench hereby appoints M/s. Niteen D. Kshirasagar & Co. Chartered Accountants, on a remuneration of ₹ 90,000 (Rupees Ninety Thousand only) to assist the OL to file his report before this Bench.

Sd/-
B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)